

**Cases of untouchability**

10205. SHRI S. S. LAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of cases of untouchability registered in each of the States during the year 1978-79; and

(b) the nature of action taken in these cases during this period State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). The statistics on untouchability cases are obtained from States on the basis of the calendar year. These statistics are incorporated in the report to be placed on the Table of each House of Parliament by the Central Government under Section 15A(4) of the Protection of Civil Rights Act, 1955.

The requisite information from the State Governments in respect of the calendar

year 1978 is under collection and the report in this regard will be placed on the Table of both Houses of Parliament under the above Section as soon as possible.

**Cases of armed robberies in Delhi Courts**

10206. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of robberies in Delhi during the last two years decided by the courts indicating the number of convictions made; and

(b) the number of cases still pending indicating the year to which these pertain and the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). A statement is attached.

**Statement***Cases concerning robbery in the Court*

No. of cases concerning robbery	Year		Cases decided	Persons convicted	Cases pending trials.
	1977	1978			
72	72	..	64	27	8
117	..	117	75	58	42

Some of the cases pending trials are at the final stage of orders. In some cases the trial has been prolonged because of non-service of summons and in some other cases because the accused have been absconding.

**Closure of Industries in U.P.**

10207. SHRIMATI MOHSINA KIDWAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that many a cement and other small industrial units in U.P. have been closed for shortage of coal; and

(b) if so, what arrangements have been made to ensure the working of these units and also that of proper and adequate coal supply to these units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). Two cement factories in U.P. have reported full/partial closure because of shortage of coal. On receipt of intimation to this effect, the matter was taken up with the Ministry of Railway and the Department of Coal for rushing supplies of coal to the affected cement factories so as to re-open the kilns and also for maintaining supplies to other plants to prevent their closure. As regards small scale sector, it may be mentioned that this sector is a free one, the registration of units being voluntary. There is no formal system of reporting production for small scale sector. Estimate for production is based on a very small sample. In view of this, it is not possible to specify how many small scale units have been closed for shortage of coal in U.P.